

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 716-JK (LD) of 2022

DATED:- 15 - 02 - 2022

Sanction is hereby accorded to the appointment of Officer's of Disaster Management, Relief, Rehabilitation and Reconstruction as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 15 - 02 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K Ladakh.
6. Secretary to Government, Department of DMRRR.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure A

Case No.	Filing year	Case type	Title of the case	OIC (proposed)	Designation	Mobile No.(for SMS)	Email ID
01		CPOWP/2017/102/2017 in OWP No. 502/2016	Nazir Ahmed Ganie V/s State of J&K & Ors	1. Smt. Anjali Gandotra, KAS 2. Smt. Neha Kashap, Jr.KAS (for DP Cases of 1947)	Under Secretary to the Government Dy. PRO, Jammu	8825092497 9622299554	anjali.gandotra@yahoo.com neehapan dita.7@gmail.com
02		CPSW/2017/426	Sameer Jee Pandita V/s Shafiq Raina & Ors				
03		CPSW/2017/425	Vicky Sharma & Ors V/s Shafiq Raina & Ors				
04		CPSW/2017/697	Arvind Bhat V/s Shafiq Raina & Ors				
05		CP/2017/627	Surinder Ajit Talashi V/s B.B. Vyas & Ors				
06		CPSWP No.688/2017 in SWP No.2063/17	Vinod Kumar and ors. Vs. Mohd Shafiq Rana				
07		CPSWP No.689/2017 in SWP No. 2063/17-	Deepak Raina and ors. Vs. Mohd Shafiq Rana				
08		CPSWP No.690/2017 in SWP No.2188/2017	Sunil Kumar Koul and ors. Vs. Mohd Shafiq Rana and ors				
09		Contempt Petition No. 174/2018 in SWP No. 2762/2017	Sandeep Kumar Talashi & Ors V/s Shri Shafiq Ahmad Raina & Ors				
10		Contempt Petition No. 78/2019	NISHU PANDITA V/s Shri Shafiq Ahmad Raina & Ors				
11		Contempt Petition No. 49/2020	Ajay Singh V/S Simrandeep Singh & others				
12			Sandeep safaya and others v/s UT				

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		of J & K				
13	SWP/2017/303 0	Amit Bhat V/s State of J&K & Ors				
14	SWP/2018/237	Sanjay Kumar Bhat V/s State of J&K & Ors				
15	SWP/2018/654	Rakesh Kumar Kar V/s State of J&K & Ors				
16	SWP/2018/410	Chand Kumar Wali & Ors V/s State of J&K & Ors				
17	SWP/2018/965	Sanjay Kumari Bhan V/s State of J&K & Ors				
18	SWP/2017/235 5	Anjali Zutshi & Ors V/s State of J&K & Ors				
19	SWP/2017/217 5	Arvind Kumar Wali & Ors V/s State of J&K & Ors				
20	SWP/2017/206 3	Deepak Raina & Ors V/s State of J&K & Ors				
21	SWP/2017/277 9	Deepak Raina & Ors V/s State of J&K & Ors				
22	SWP/2017/204 5	Vikky Kachroo & Ors V/s State of J&K & Ors				
23	SWP/2017/219 5	Sanjay Kumari Bhan & Another V/s State of J&K & Ors				
24	SWP/2017/11	Bharti Upender Koul V/s State of J&K & Ors				
25	SWP/2018/140 4	Pankaj Koul & Ors V/s State of J&K & Ors				
26	SWP/2017/163 6	Surrender Raina V/s State of J&K & Ors				
27	SWP/2017/179	Anil Kumar Bhat V/s State of J&K & Ors				
28	SWP/2019/501 5	Dalip Pandita & Ors V/s State of J&K & Ors				
29	SWP/2018/223 8	Pawan Kumar & Ors V/s State of J&K & Ors				
30	SWP/2018/410	Chand Kumar Wali & Ors V/s State of J&K & Ors				
31	SWP/2017/49	Vinod V/s State of				

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		J&K & Ors			
	SWP/2017/19	Meena Kumari V/s State of J&K & Ors			
33	SWP/2017/153	Amit Koul & Ors V/s State of J&K & Ors			
34	SWP/2017/115	Avinash Kumar Bhat & Ors V/s State of J&K & Ors			
35	SWP/2016/289 3	Sunny Ganjoo & Ors V/s State of J&K & Ors			
36	SWP/2017/103	Neetu Raina & Another V/s State of J&K & Ors			
37	SWP/2017/379	Shaloo Bhat & Ors V/s State of J&K & Ors			
38	SWP/2017/479	Anita Bhat & Ors V/s State of J&K & Ors			
39	SWP/2017/218	Gurvinder Pal Singh & Ors V/s State of J&K & Ors			
40	SWP/2017/217	Brij Kishori Bhat & Ors V/s State of J&K & Ors			
41	SWP/2019/000	Sanjay Koul & Ors V/s State of J&K & Ors			
42	SWP/2017/158 5	Girdhari Lal V/s State of J&K & Ors			
43	OA/2020/061	Rahul Kaw V/s State of J&K & Ors			
44	LPA/2017/233	Renoo Talashi & Another V/s State of J&K & Ors			
45	OWP/2018/24 59	Inhabitants of Village Gogo, Humhama, Budgam V/s State of J&K & Ors			
46	SWP/2019/751	Idress Ahmad Bhat & Ors V/s State of J&K & Ors			
47	LPA/2019/360	Junaid Nazir & Another V/s State of J&K & Ors			
48	OA No. ___/2020	Anil Kumar Koul & Ors V/s UT of J&K & Ors			
49	OANo. ___/2020	Randeep Pal Singh & Ors V/s UT of J&K & Ors			
50	SWP/2017/00	Ashok Kumar Bhat V/s State of J&K & Ors			

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OWP/2016/47
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All India Kashmiri
Samaj & Ors V/s UT
of J&K & Ors

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Annexure B

Case No.	Filing year	Case type	Title of the case	OIC (Proposed)	Designation	Mobile No.(for SMS)	Email ID
1	2010	OWP 9900021/2010	Dina Nath dhar v/s State th. Relief Deptt and ors.	Sh. Devender Singh Bhau, KAS,	Deputy Commissioner Relief Organization, Jammu	70064470 77	dsbhau.1976@jk .gov.in
2	2016	CPOWP 209/2016	Mohd. Gazi v/s relief Commissioner jammu				
3	2021	WP © 400/2021 in CM 2006/2021	Rajinder thusoo v/s UT of J&K &ors				
4	2017	CPSW 706/2017	Rajni kumari &ors v/s Mohd Shafiq rana an ors				
5	2017	CPSW 751/2017	Vicky raina & ors v/s Mohd Shafiq rana &ors				
6	2020	CCP(S) 317 2020	Kulbir kour v/s T.K.Bhat Relief & Rehabilitation comm.. & ors				
7	2014	CM 739/2020 in APAA 6/2014	St Th Relief comm. v/s Bhatia Buider				
8	2015	OWP 749/2015	Kesari Singh v/s St TH Relief & Rehabilitaion & ors				
9	2016	OWP 166/ 2016	Abdul gani dar v/s St Th. Relief & Rehabilitation & ors				
10	2018	OWP 18/2018	Aruna Pandita v/s St thr Sec Relief & Revenue Dept.				
11	2019	WP(C) 3838/2019	Mushtaq Ahmed & ors vs State through Relief & Rehabilitation Dept.				
12	2010	OWP990/2010	Sukho Devi ors vs State thru Relief & Rehabilitation Dept				
13	2017	CPOWP 179/2017	Shabir Hussain & anr vs ML Raina Relief Commissioner Jammu				

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15	2010	OWP 1217/2010	Virender kumar pandita vs State thru Relief dept & othrs			
	2019	CPSW 149/2019	Vicky kachroo & ors vs Ashraf Mir Sec Relief & Rehabilitation Dept.			
16	2012	OWP 870/2012	Abdul Gani vs St thr Relief & Revenue Dept			
17	2018	OWR 2053/2018	Akbar Ali & ors vs State thru Comm. Sec Relief & Rehabilitation Dept			
18	2009	OWP 287/ 2009	Nazir Hussain vs state thru Relief Commisisoner & ors			
19	2013	OWP 919/2013	Iqbal vs state thru Dy. Commissioner Relief & ors			
20	2017	CPOWP 102/2017	Nazir Ahmed Ganai vs Mushtaq Ahmed Sec Relief Dept.			
21	2020	CCP(S) 304/2020	Rakesh Kumar & ors vs Simrandeep Singh Sect. & ors			
22	2016	CPOWP 209/2016	Mohd. Gazi vs Vikas Sharma comm.. Relief			
23	2017	OWP 1649/2017	Sher Singh & ors vs State th Relief Dept & Anr			
24	2020	CCP(S) 86/2020	Ravinder singh vs Simrandeep Singh Secy DMRRR& ors			
25	2013	OWP 64/2013	Roop Krishen Bhat & ors vs State thru Relief Dept.			
26	2013	OWP 708/2013	Mehboob Shah vs State thru Relief and Rehabilitation & Ors.			
27	2014	APAA 05/2014	State through Relief Commissioner V/s Bhatia Builders			
28	2019	OWP 11/2019	Mohd. Farooq vs state thru Relief & Rehabilitation Dept & ors.			
29	2013	OWP 684/2013	Phool Krishan Bhat vs vs State thru Relief Dept & ors			

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2015	OWP 727/2015		Veer Kumar & ors. vs State thru Relief & Rehabilitation Dept				
2017	CPOWP 179/2017		Shabir Hussain & ors. M.L Raina Relief Comm.Jammu				
2021	WP(C) 1596/2021		Gurbachan Singh vs UT of J&K th Secr & ors				
2014	OWP 701/2014		Sunil kumar Bhat vs State th relief & rehab & ors				
2019	WP(C) 2093/2019		Rinku Kumar alias Shishu vs St Th comm./sec & ors				
2021	CCP (S) 55/2021		Sheetu Bhat vs simrandeep singh sec relief & rehab & ors				
2021	WP (C) 516/2021		Abdul Belg vs UT of J&K and Others				
2013	OWP 70/2013		Dalip Kumar vs State through Relief & Rehabilitation Department and Ors.				
2012	OWP 870/2012		Abdul Ghari vs State through Relief & Revenue And Anr.				
2017	CPSW 697/2017		Arvind Bhat and Ors vs Mohd Shafiq Rana and ors				
2016	OWP 156/2016		Brij Lal Bhat vs State through Revenue and ors				
2017	CPOWP 163/2017		Abdul Latif Gujjar vs Manohar lal Relief Commisioner and ors				
2021	WP (C) 105/2021		Amit Pandita vs UT of J&K and ors				
2012	OWP 1473/ 2012		Bushan Lal Peshin & ors vs State through Relief org and others.				
2013	OWP 203/2013		Soom Nath Padroo & ors vs State through Relief org and others.				
2017	CPOWP 213/2017		Chand Ji Goja Vs Mohd Shafiq Rana and ors				

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	2019	CPSW 78/2019	Nishu Pandita & ors vs Mohd. Shafiq Rana & ors				
47	2020	CCP(S) 86/2020	Ravinder Singh vs Simran deep singh Secretary DMRRR & ors				
48	2021	WP(C) 1282/2021	Vicky raina vs UT of J&K & ors				
49	2014	OWP/339/2014	Vijay Kumar Dhar & ors vs State of UT & ors				
50	2015	OWP 521/2015	Kuldeep singh & ors vs state through Relief Department & ors				
51	2020	WP (C) 1241/2020 CM (3630/2020)	Zakir Hussain vs UT of J&K & ors				
52	2021	WP (C) 243/2021	Sunal Bhan & ors vs UT of J&K & ors				
53	2013	POWP 228/2013	Abdul Ghani vs UT of J&K & ors				
54	2013	OWP 907/2013	Vijay kumar talashi vs UT of J&K & ors				
55	2017	CPSW (75/2017)	Ajay Pandit vs UT of J&K & ors				
56	2005	OWP 478/2005	Abdul Rashid vs UT of J&K & ors				
57	2018	OWP 18/2018	Aruna Pandita vs UT of J&K & ors				
58	2018	CPSW 157/2018	Shalu Bhat & ors vs UT of J&K & ors				
59	2017	CPSW 706/2017	Rajni Kumari vs UT of J&K & ors				
60	2018	OWP 229/2018	Piyare Lal Pandita vs UT of J&K & ors				
61	2019	WP (C) 3628/2019	Thakur Krishan Singh vs UT of J&K & ors				
62	2020	CCP (S) 171/2020	Lal Chand & ors vs UT of J&K & ors				
63	2013	OWP 1122/2013	Daljit singh vs UT of J&K & ors				
64	2013	OWP 1225/2013	Vijay pandita vs UT of J&K & ors				
65	2015	OWP 1207/2015	Paramjeet kour vs UT of J&K & ors				
66	2015	OWP 749/2015	Kesari singh vs UT of J&K & ors				
67	2019	WP (C) 2169/2019	Jawahar lal koul vs UT of J&K & ors				

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2013	OWP 756/2013	Shadi lal pandita vs UT of J&K & ors			
2020	CCP (S) 317/2020	Kulbir kour vs UT of J&K & ors			
2013	OWP 1525/2013	Ranjeet kumar vs UT of J&K & ors			
2015	OWP 857/2015 CM 1895/2020 IA (1/2015) In WP (C) 1596/2021 CM (6247/2021)	Mohd. Ali & ors v/s vs UT of J&K & ors Gurbachan singh vs UT of J&K & ors			
72	2017	CPSW 711/2017	Piar ji kumar v/s Mohd shafiq and ors		
73	2011	OWP 555/2011	Madan singh vs UT of J&K & ors		
74	2013	OWP 1028/2013	Varinder Sharma vs UT of J&K & ors		
75	2017	CPOWP 84/2017	Manjoor ahmad khan vs UT of J&K & ors		
76	2021	WP (c) 1374/2021	Jagjit singh vs UT of J&K & ors		
77	2018	OWP 306/2018	S. Paramjeet singh vs UT of J&K & ors		
78	2015	OWP 400/15	Gulzar ahmad vs UT of J&K & ors		
79	2018	OWP 267/2018	Chaman lal bhat vs UT of J&K & ors		
80	2013	OWP 907/2013	Vijay kumar talashi vs UT of J&K & ors		
81	2021	WP (c) 95/2021	Vessu welfare committee vs Relief & Rehabilitation & ors		
82	2021	WP (c) 140/2021	Sunny Raina & Ors Vs Relief & Rehabilitation Commissioner & Ors		
83	2021	WP (c) 867/2021	Sandeep Koul & ors Vs UT of J&K ors		
84	2021	WP (c) 1016/2021	Manju lata bhat & Ors Vs UT of J&K ors		
85	2021	WP (c) 1527/2021	Sanjeev raina vs UT of J&K ors		
86	2019	WP (c) 3383/2019	Farooq Ahmed rather vs UT of J&K		
87	2019	LPA 306/2019	Zumaid & ors Vs state of J&K		
88	2017	OWP 169/2017	Prerna ganjoo v/s		

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		state of j&k				
2021	WP 371/2021	© Kiran wali v/s ut of J&K & ors				
2020	WP 111/2020	(c) Vishaka dhar vs Govt of J&K				
2019	WP 2738/2019	(c) Rakesh Bhat & Ors Vs state				
2019	OWP 404/2019	Vaneet Paul kour vs State Of J&k &Ors				
2017	OWP 1365/2017	President PMSPE vs State Of J&k &Ors				
2019	WP 3070/2019	(c) Anupam Raina Vs State Of J&k &Ors				

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